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Expenditure incurred by D.D.A. on **Housing Schemes**

1277. SHRI A. K. REFAYE: SHRI HAMID ALI SCHAM-NAD:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the year-wise expenditure! incurred by the Delhi Development Authority on housing scheme from the year DDA commenced its housing activity till 31st March, 1974;
- (b) the year-wise break up of sources such as loans, deposits from intending incom_e from purchasers, housing schemes ploughed back, etc. from which the expenditure on housing has been financed; and
- (c) the number of flats disposed of upto 31st March, 1974, the total prico charged, excluding land premia, en flats disposed of and closing value of housing stock (both complete and incomplete) as at the end of 37st March, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): (a) and (b). A statement is attached.

- (c) (i) The total number of flats disposed of upto 31st March, 1974 is 22595.
- (ii) The total cost of flats constructed upto 31st March, 1974, including premia charged on land, i_s Rs. 50.87 crores (Information regarding cost of flats excluding land premia is not really available with the DDA).

(iii) The closing value of housing stock (both complete and incomplete) as at the end of 31tt March, 19T4, J« Rs. 1230.48 lakhs.

Statement

(a) The year-wise expenditure on housing schemes is ag under: -

		(Fig. i	n lak	ths of Rs.)
1963-64		•	•		6.69*
1964-65	-	•			12.01*
1965-66	,				6.43*
1966-67	•		•	٠. •	31.48
1967-68			1 600	3.	87.56
1968-69	. •		•		244·34
1969-70	•		•		193-42
1970-71		•		•	473.09
1971-72	:	. 4%	• • •		910-66
1972-73	•	•	•	•	1151-36
1973-74	•	· · · ·		•	1285-31

♦These figures are exclusive of unliquidated liabilities and have been taken from receipt and payment ac-. count for those years. From 1966-67 onwards, expenditure on housing schemes was shown separately in the income and expenditure account and is inclusive of unliquidated liabilities.

The above figures do not include expenditure on overheads and interest.

(b) Year-wise break up of sources such as loans, deposits from intending purchasers and sale-proceeds from housing schemes is given below:-

to Questions

Year	; *			• 1	- 52 - 51 - 51 - 51	; 1,	Ž.,	•	Loan	Deposits from intending purchasers	schemes
	. <u>v</u> = \$^										(Inclusive of Sundry Debtors)
-'								(Figures in	lakhs of I	ts.)
1966-67					•		•		255.08		78·41
1967-68								•	100.00		10.48
1 9 68-69		٠.							100.00	~ - '-	172 · 96
1969-70	<u>ئ</u> ، ج: شد	¥.[]) de la composition d Composition de la composition de la composit		uu# o•	•	٠	•	100.00	329.76	216.22
1970-71	;·	•							200.00	3.12	323 · 12
1971-72			•	1 14. j	luit. ⊒i¢ -		÷ ,;		300.00	655.82	372-90
1972-73	:1	. ~	5.	1.	5Q °	2 ••	. •		280.00	44.65	1437 · 74
1973 -74	\$=1		•	•	•			•	150.00	39.04	14 2 3·72

Seminar on National Policy of Education

1278. SHRI SHYAMLAL GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether a Seminar on National Policy of Education was held in New Delhi the 17th February, 1315; and
- (b) if so, the salient features of the) suggestions made at the Seminar and steps Government propose take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The Delhi University Teachers' Welfare Society, organised a Seminar on 'National Policy of Education and its Impact on he teaching Community' in NevJ Delhi on the 16th February, 1975.

(b) The report of the seminar including its recommendations has not yet been published.

Cauvery Water Dispute

1279. SHRI SHYAMLAL GUPTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to Unstarred Question 153 given in the Rajya Sabha on the 19th February, 1975 and state:

- (a) the reasons for delay in the settlement of the long outstanding dispute on Cauvery Water; and
- (b) what steps are proposed to be taken by Government to bring about an early settlement of the dispute?

THE MINISTER OF AGRICULTURE & IRRIGATION (SHRI JAG-JIVAN RAM). (a) and (b). The waters of the Cauvery are at present being fully utilised. The States of Tamil Nadu, Karnataka, and Kerala